# CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL ALLAHABAD

REGIONAL BENCH - COURT No. I

#### Service Tax Appeal No.70454 of 2019

M/s Jaypee Sports International Ltd.

(Now Jaypee International Sports, a division of

M/s Jaiprakash Associates Ltd.)

.....Appellant

VERSUS

Commissioner of Service Tax, Noida .....Respondent

Present for the Appellant: Request for Adjournment Present for the Respondent: Shri B. K. Jain, Authorized Representative

## DATE OF HEARING: 04 February, 2020

#### <u>ORDER</u>

In view of the request made by the learned counsel for the

Appellant, the hearing of the appeal is adjourned. List on 25

## March, 2020.

Sd/-(Archana Wadhwa) Member (Judicial)

Sd/-(Anil G. Shakkarwar) Member (Technical)

Lks